

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/1218/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, ^h ^{PL} March, 2022.

Sub:- **Casual Leave, Restricted Holiday with station leave permission.**

Ref:- No. HC(IB) –VIG/01/2022/ Dated the 2nd March, 2022.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted **casual leave on 16.03.2022 and restricted holiday on 17.03.2022 with station leave permission from 16.03.2022 till 18.03.2022.**

A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/1219-1220/A, dated , 04-03-2022

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Tezu, Lohit District,
Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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